

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA.No.1287/2018

Dated Monday, the 8th day of July, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

1.M.Philip

2.R.Anthony

3.A.Vijaya Kumar

4.A.ArokiyaDass **...Applicants**

By Advocate M/s N.Fidelia

Vs.

1.Union of India rep. By

Secretary to Government of India,
Ministry of Defence, South Block,
DHQ PO, New Delhi 110 011.

2.The Director General,

HQ-IDS, Ministry of Defence,
Kashmir House, Rajaji Marg,
New Delhi 110 011.

3.The Commandant,

Defence Services Staff College,
Wellington Barracks Post,
The Nilgiris 643 231.

4.The Mess Secretary,
Officers Mess-Defence Services Staff College,
Wellington Barracks Post,
The Nilgiris 643 231.

...Respondents

By Advocate Mr.Su.Srinivasan

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter is called, learned counsel for the applicant submits that the applicant wishes to withdraw the OA and seeks permission for the same. She endorses the same in the OA file. Permission is granted to withdraw the OA.

2. OA is dismissed as withdrawn.

**(T.JACOB)
MEMBER (A)**

08.07.2019

M.T.

**(P.MADHAVAN)
MEMBER (J)**